

ures on June 15, 1989, at Gandhi Maidan, Patna to ameliorate their lot

According to those announcements, Mithila region will be free from recurring floods in near future. But the growth of this region has been adversely affected for want of broad-gauge railway line between Samastipur and Darbhanga. Due to non-existence of broad-gauge railway line, industrialists cannot carry raw materials and finished products to and from this region.

It is, therefore, earnestly requested that Samastipur-Darbhanga metre-gauge railway line be converted into broad-gauge in the Eighth Five Year Plan

- (ii) **Need for increasing the capacity of the Kairana Telephone Exchange in U.P. for providing round the clock telephone service there**

[*Translation*]

SHRI AKHTAR HASAN (Kairana): Mr. Speaker, Sir, I would like to draw the attention of the Government to the condition of telephone services in the Kairana town of my constituency. There are many such persons who are desirous of having their own telephones but they are not being given telephone connections because the capacity of the Telephone Exchange in that town is less than 100 lines. Secondly, in this city, telephone facilities are available only between 9 A.M. and 4 P.M., thereby denying the people the facility to convey their urgent messages after 4 p.m. in the evening till late in the morning.

Therefore, I would like to request the Government to augment the capacity of the Telephone Exchange at Kairana and also provide for round the clock telephone serv-

ices for the benefit of the public.

- (iii) **Need for Central Government's intervention in the lay offs or closure of weaving and processing units of textile mills in Gujarat Particularly in Ahmedabad resulting in unemployment of workers**

[*English*]

SHRI HANOOBHAI MEHTA (Ahmedabad): A large number of textile workers have been rendered unemployed due to lay-offs or closure of several departments of weaving and processing units of textile mills in Gujarat, particularly in Ahmedabad. This is being done without obtaining prior permission from the authorities concerned under the Industrial Disputes Act, 1947 or without any other justification, whatsoever. This has not only aggravated the unemployment problem but also adversely affected the economy of the region.

I, therefore, request the Union Government to intervene in the matter and do the needful.

- (iv) **Need for resumption of Vayudoot service between Hyderabad and Bhubaneshwar**

SHRI K. PRADHANI (Nowrangpur): On 23-9-1989 the Vayudoot flight operating from Hyderabad to Bhubaneshwar and back met with an accident near Pune and since then the air service has been suspended for want of an aircraft. The air traffic on this route from Hyderabad to Bhubaneshwar via Rajahmundry, Visakhapatnam and Jeypore was always booked fully and some times passengers were kept waiting for want of seats in the aircraft.

I, therefore, request the Minister of Civil Aviation to provide aircraft for this route as early as possible for the convenience of the passengers.